

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-1281/ND/2018**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

B. D. Construction Co. **.....Applicant**

Vs.

Stride Autoparts Ltd. **.....Respondent**

**Order delivered on 26.11.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Prateek Gupta, Adv.

For the Respondent : Mr. Karan Batura, Adv.

**ORDER**

Matter is listed for final arguments. Due to paucity of time,  
matter adjourned to 07.12.2018.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

MUKESH